

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

O.A. No.1607/93

New Delhi, this the 10th day of December, 1998

**HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)**  
**HON'BLE MR. N. SAHU, MEMBER(A)**

Biswamath Singh  
S/o Shri Rameshwar Singh  
C/o Shri Chandra Shekahr Prasad,  
Resident of D-463, Mandir Marg,  
New Delhi-110001. ....Applicant

(By Advocate: None)

Versus

1. General Manager(A/Cs),  
Northern Railway,  
Headquarters Office,  
Baroda House,  
New Delhi.
2. Senior Divisional Accounts Officer,  
Northern Railway,  
Moradabad(U.P.). ....Respondents

(By Advocate: None)

ORDER(ORAL)

**HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)**

This case has been listed today at Item No.4 under Regular matters with the heading that cases of the year 1993 and earlier, will not be adjourned. We note that none had appeared for the applicant on 26.11.98, even on the second call. Today also, none is present for either side, even on the second call.

2. In the circumstances, it appears that the applicant is not interested in pursuing this case. It is accordingly dismissed for default and non-prosecution. No costs.

*[Signature]*  
( N. Sahu )  
Member(A)

*[Signature]*  
( Smt. Lakshmi Swaminathan )  
Member(J)

/dinesh/